

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **16<sup>th</sup>** day of **November**, 2018

Present :

**Hon'ble Mr. Rakesh Sagar Jain, Member-J**

Original Application No.330/01214/2018

Anil Kumar Bhatt son of Late Shri Maniram Bhatt, R/o 78/6K, Pushpanjali Nagar, Bhawapur, District- Allahabad.

.....Applicant.

By Advocate -Shri Satis Sahu

**V E R S U S**

1. Union of India through the General Manager, West Central Railway, Jabalpur (Madhya Pradesh).
2. The General Manager, West Central Railway, Jabalpur (Madhya Pradesh).
3. The Divisional Railway Manager, West Central Railway, Jabalpur (Madhya Pradesh).
4. The Senior Divisional Operating Manager, West Central Railway, D.R.M. Office, Jabalpur.
5. The Director, Central Hospital, West Central Railway, Jabalpur (Madhya Pradesh).

..... Respondents

By Advocate : Shri G.K. Tripathi

**O R D E R**

Learned counsel for the applicant submitted that his grievance may be redressed if a direction is given to the respondents to consider and decide the representation dated

27.02.2017 alongwith 10.05.2018 and 12.06.2018 of the applicant within a specified period of time. Learned counsel for the respondents has opposed the contention of the applicant's counsel.

2. In view of the limited prayer made by the counsel for the applicant but without commenting anything on the merits of the case, the OA is disposed of with direction to respondent No.3/Competent Authority to decide the representation dated 27.02.2017 of the applicant by passing a reasoned and speaking order within two month from the date of receipt of a certified copy of this order. No order as to costs.

Member-J

RKM/